

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.600
TO BE ANSWERED ON 06.02.2019

MOU ON ILLEGAL IMMIGRANTS

600. SHRIMATI VASANTHI M.:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India has raised concerns before signing a Memorandum of Understanding with the UK over the return of illegal immigrants;
- (b) if so, the details thereof;
- (c) whether India is concerned that a large number of Indians can be sent back without humanitarian considerations and if so, the details thereof; and
- (d) whether there are nearly 40,000 illegal Indian immigrants in different parts of Europe and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]

(a) to (c) No MoU on return of illegal immigrants has been signed with UK after the last MoU signed in 2004 expired in 2014.

(d) Government of India is not in possession of data regarding illegal Indian immigrants in different parts of Europe.
